## IN THE NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **NEW DELHI**

NO.CA(CAA)-45(PB)/2017

SECTION: UNDER SECTION 230(1) OF THE COMPANIES ACT, 2013
IN THE MATTER OF:
Go Airlines (India) LtdPetitioner
V/s
Respondent
Order delivered on 21.07.201
Coram:
(CHIEF JUSTICE M.M.KUMAR) PRESIDENT
(R.VARADHARAJAN) MEMBER (JUDICIAL)
For the Petitioner : Mr. D.Bhattacharya, Advocate
For the Respondent : -
OPDER

## ORDER

The date of the meeting according to order dated 04.07.2017, would now be 29.8.2017. Mr. Vangraja Pasaya, Advocate appointed as Alternative

Chairperson is stated to be not willing to participate in the meeting. The Alternative Chairperson would now be Ms. Rajdipa Behura, Advocate (9811533814). The application stand disposed of.

-Sd- \_

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

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(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 21.07.2017